

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/00313/2021**

This the 24<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

P. No. 6970681 LHF Dalbir Singh, Age 48 years, S/o Sh. Dhyan Singh, R/o Meen Charkan, Tehsil Bari Brahmana District Samba.

.....Applicant  
(Advocate: Mr. Anuj Sawhney)

**Versus**

1. Union of India, through it's Secretary of the Government of India, Ministry of Defence, New Delhi-110011.
2. The Chief of the Army Staff, Army Headquarters, DHQ PO, New Delhi-11.
3. Directorate Gen of Ord Service, Master Gen of Ordnance Branch, Integrated HQs of MoD (Army), New Delhi-110011.
4. The Officer in Charge, Army Ordnance Corps Records, Secunderabad-15, (Andhra Pradesh) PIN 900 453 C/o 56 APO.
5. Brig OS 9 Corps (ord), Pin – 908509 C/o 56 APO.
6. Commandant, 8 Mountain Division Ordnance Unit, PIN – 909008 C/o 56 APO.
7. Commandant, 22 Ammunition Company C/o 56 APO PIN – 909422.

.....Respondents  
(Advocate:- Mr. Raghu Mehta, Sr. C.G.S.C.)



**O R D E R**  
**[O R A L]**

**Hon'ble Mr. Anand Mathur, Member (A):**

At the outset, learned counsel for the applicant sought permission to withdraw the present OA.

2. Permission granted.
3. Accordingly, OA is dismissed as withdrawn.

**(ANAND MATHUR)**  
**MEMBER (A)**

*ss/-*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**